



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,16th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
16	WP(C)/7371/2019 WITH LCR, FIXED	ASARUDDIN @ SARUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/8300/2019 WITH LCR, FIXED	MOYFUL NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/4742/2020 WITH LCR, FIXED	PHULESHA KHATOON @ FULECHA KHATUN @ FULESA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<u>EX PARTE ORDER</u>				
19	WP(C)/443/2020 WITH LCR, FIXED	ZAKIR HUSSAIN Versus THE UNION OF INDIA AND 7 ORS	MS M D MEDHI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

LEAVE NOTE OF ADVOCATES FOR 16/07/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
20	WP(C)/3241/2021 B/O	BICKEY PRASAD Versus THE STATE OF ASSAM AND 4 ORS	MR. F A HASSAN MD. I HUSSAIN MD. I HUSSAIN	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 16/07/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - III

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
21	W.P.(CrI.)/5/2021	PARTHA PRATIM MAHANTA Versus THE STATE OF ASSAM AND 10 ORS.	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA	GA, ASSAM MS. A NEOG (R-7) MS M KAKOTY (R-7) MR. A SANDILYA (R-7)
	WITH I.A.(CrI.)/281/2021 in W.P.(CrI.)/5/2021	JAYMATI PATPWARY Versus PARTHA PRATIM MAHANTA AND 10 ORS	MR. K GOSWAMI MR. B D DEKA MR. M DEWAN	GA, ASSAM MR. A K BHUYAN
ADMISSION				
22	WP(C)/4178/2020 FIXED	SUNIL VERMA Versus THE UNION OF INDIA AND 3 ORS.	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	MR. C K S BARUAH ASSTT.S.G.I.

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
31	WP(C)/3195/2021 CAVT. NO.04232/021, FIXED	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS.	MR. A CHAMUAH MR. P K BHUYAN	SC, PNRD GA, ASSAM MR. S K GHOSH FOR CAVEATOR
32	WP(C)/3252/2021 CAVT. NO. 04562/021,	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS	MR. A CHAMUAH MR. P K BHUYAN	SC, PNRD GA, ASSAM N CHAUDHURY FOR CAVEATOR

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 17

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	WP(C)/3299/2021 FIXED	M/S STN COMMUNICATION AND ADVERTISING PVT. LTD. AND ANR. Versus THE ASSAM POWER DISTRIBUTION CORPORATION LTD. AND 9 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	SC, APDCL ASSTT.S.G.I.

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